

C.P. No. 17/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES: Shri Manendra Lal Gupta
V/s.
M/s. Lupin Limited

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Deepak Jamsandekar Adv		Adv for Petitioner
2	Sandesh Godse i/b. Vivek parikh & Am Adv. for Resp. 4		for U
3.	P. S. Guptha	PCS R-1	
4.	Sunny Shah i/b Ragini Choksi & Co		

ORDER

CP 17/58,59/NCLT/MB/MAH/2016

For Orders on 6.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)